

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 72 of 2020

IN THE MATTER OF:

Sark Infraprojects Pvt. Ltd. **...Appellant**

Vs.

Registrar of Companies, West Bengal **...Respondent**

Present:

For Appellant: Mr. Harshit Goel, Advocate

**For Respondent: Mr. Sanjib Kumar Mohanty and Mr. Amit Acharya
for RoC**

O R D E R
(Virtual Mode)

01.04.2021: The Respondent has not yet filed the Reply.

List the Appeal 'for admission (after notice) hearing' on **13th May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md